

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR

FIREFLY LED PRODUCTS PRIVATE LIMITED

DATE OF COMEMNCEMENT OF CIRP

28-Aug-24

LIST OF CREDITORS AS ON

29-09-2024

SN	NAME OF CREDITOR	RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	TRI-WALL PAK PRIVATE LIMITED		36,65,204.16	#####	Operational	0.00	0.00	no	100.00%	0.00	0.00	0.00	#####	
1	Total		36,65,204.16	#####	0.00	0.00	0.00		100.00	0.00	0.00	0.00	#####	